

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 235 of 2017

Dated: 6th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s. Brahmani Thermal Power Private Ltd. ... Appellant(s)
Versus
M/s Power Grid Corporation of India Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

List the matter for hearing on **05.11.2019**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/mkj